

F.No.01(01)/Roster/CESTAT/2017
Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi - 66

Dated: 20.03.2017

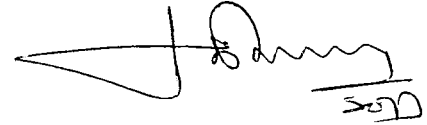
ORDER NO. 36 of 2017

Hon'ble President is pleased to partially modify the sitting notified vide Order no. 34 of 2017 for **CESTAT Delhi** to the extent indicated below:-

On 21.03.2017 at 10.30 AM Hon'ble Sh. S. K. Mohanty, Member (Judicial) and Hon'ble Sh. B. Ravichandran, Member (Technical) will hear Service Tax, Excise and Customs Division Bench matters.

On the same day at 10.30 AM Hon'ble Shri V. Padmanabhan, Member (Technical) will hear Single Member matters as notified.

By Order



(A.Mohan Kumar)
Registrar

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Deputy Registrar